

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

**1. OA.060/00241/14**

**(Gopi Chand Bhorival Vs. U.O.I)**

**19.03.2014**

Present: Sh. Sukhjit Singh, counsel for the applicant.

After arguing for sometime, learned counsel for the applicant made a statement at the bar that he may be permitted to withdraw the instant O.A with liberty to file afresh.

Ordered accordingly.

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**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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b  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**